

F. No.11019/5/2017-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise and Customs)

5th Floor, Hudco Vishala Building,
Bhikaji Cama place, New Delhi,
Dated: 16th June, 2017

To,

All Principal Chief Commissioners/Principal Directors General
Chief Commissioners/Directors General
Principal Commissioners/Principal Additional Directors General
Commissioners/Additional Directors General and Commissioners in-charge of
Directorates under Central Board of Excise & Customs.

Subject:- Cadre re-organization of field formations under Central Board of Excise & Customs — allocation of revised cadre strength to Directorates on loan basis.

Sir/Madam,

I am directed to invite reference to the Board's letter No.A-11019/4/2017-Ad.IV dated 16.06.2017, on the subject mentioned above and to say that in pursuance to the stipulations in Para 4 of the said letter, the apportionment of zone-wise sanctioned strength in the different grades to the Directorates General/Directorates, out of the strength sanctioned to the respective CCOs shall be as indicated in the statement at **Annexure**.

2. The period of posting to Directorate (HQs. / Zonal / Regional / Sub-Regional Units) of the officers from CCOs on local rotational transfer basis will be for a minimum period of 2 years initially. Further, salary of the officers from CCOs posted to Directorates will continue to be drawn from the budgetary head of the concerned CCO. Officers from CCOs posted to different Directorates will not be entitled to any special pay/deputation allowance. Sanction of earned leave and casual leave, tour approval and initiation of disciplinary action shall vest with the competent authority of the organisation in which the officer / staff is on loan.
3. Vacancies in the Zonal Cadres will be proportionately shared between Cadre Controlling Zones and Directorates.
4. The Working Staff Strength that will be made available to different Directorates from CCOs will be over and above the staff strength allocated to these Directorates, vide Staff Allocation order issued from F.No.A-11019/4/2017-Ad.IV dated 16.06.2017.

5. This revised staff allocation to Directorates on loan basis shall supersede all such earlier allocations and shall come into effect from 1st July, 2017.

Yours faithfully,

Encl.: As above (4 nos.)



(B. Ginkhan Mang)

Under Secretary to the Government of India

Copy for information to:

1. P.S. to the Hon'ble Finance Minister.
2. P.S. to Hon'ble MoS (Revenue).
3. PPS to the Secretary (Revenue).
4. PPSs to Chairperson, CBEC/Members, CBEC
5. All Joint Secretaries in CBEC, and all Directors/DSSs/USs and Sections dealing with Administration.
6. Guard File.



(B. Ginkhan Mang)

Under Secretary to the Government of India

Grade wise staff to be provided on loan basis

Sl. No.	Name of Directorate	CC Zone	CAO	Supdt. of C. Ex.	Inspector of C. Ex.	AO	Sr. PS	PS	Steno-I	Executive Assistant	Driver Spl. Grade	Steno-II	Tax Assistant	LDC	Driver Grade-I	Driver Grade-II	Driver Grade-III	Head Hawaldar	Hawaldar	
1	Directorate General of Goods and Service Tax Intelligence	Chandigarh	0	12	24	2	0	0	1	2	0	4	5	2	2	1	2	5	6	
		Delhi	0	42	125	1	0	0	3	0	0	4	3	0	0	1	1	2	1	
		Panchkula	1	33	100	1	0	1	3	0	0	3	3	1	1	1	0	2	3	
		Lucknow	0	13	32	1	0	1	1	0	0	1	1	0	0	0	0	0	1	
		Meerut	0	11	28	1	0	0	1	0	0	1	1	1	1	1	0	1	1	
		Vishakapatnam (Amaravathi)	0	24	96	1	0	0	1	0	0	0	2	2	1	0	1	0	1	2
		Hyderabad	1	24	96	0	1	0	2	1	0	0	2	3	1	1	1	1	1	2
		Bengaluru	1	44	132	1	1	0	3	1	0	4	4	1	1	0	0	0	2	3
		Thiruvananthapuram	0	32	128	1	0	1	1	0	0	1	3	1	1	0	1	2	2	
		Chennai	1	60	240	4	2	1	2	8	1	5	10	4	0	1	1	3	10	
		Ranchi	1	20	40	1	0	1	1	1	0	2	2	1	1	0	1	2	2	
		Kolkata	2	66	260	3	2	1	5	3	1	5	3	2	3	1	2	8	10	
		Bhubhaneshwar	0	28	27	1	0	1	0	1	0	1	1	1	1	0	0	2	2	
		Jaipur	0	10	20	1	0	0	1	2	0	2	2	1	1	1	1	3	3	
		Ahmedabad	0	32	128	1	1	1	2	1	0	1	4	1	1	0	0	5	5	
		Vadodara	1	32	128	1	0	1	1	1	0	1	3	0	0	0	1	3	4	
		Mumbai	0	34	132	2	2	2	2	4	0	4	5	2	3	1	3	6	5	
		Nagpur	0	12	24	1	0	1	1	0	0	1	2	1	1	0	0	1	1	
		Pune	0	32	128	1	0	1	1	1	0	2	3	1	1	2	1	3	4	
		Bhopal	0	26	57	1	0	1	1	0	0	0	2	1	0	1	0	1	1	
Guwahati	0	21	42	1	0	1	1	1	0	1	2	1	1	1	1	3	3			
2	Directorate General of Revenue Intelligence	Chandigarh	0	8	18	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Delhi	0	20	45	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Lucknow	0	6	12	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Meerut	0	2	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Vishakapatnam (Amaravathi)	0	4	8	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Hyderabad	0	3	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Bengaluru	0	6	14	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Thiruvananthapuram	0	14	27	1	0	1	1	0	0	1	7	0	1	1	1	6	5	
		Chennai	0	15	31	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Ranchi	0	3	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Kolkata	0	10	19	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Bhubhaneshwar	0	1	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Jaipur	0	2	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Ahmedabad	0	12	25	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Vadodara	0	3	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Mumbai	0	15	32	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Nagpur	0	1	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Pune	0	1	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
		Bhopal	0	6	12	0	0	0	0	0	0	0	1	0	0	0	0	1	2	
		Guwahati	0	10	20	1	0	0	1	0	0	0	2	1	1	1	1	2	2	

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16	Directorate of Legal Affairs	Delhi	0	7	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Directorate of Logistics	Delhi	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Directorate of International Customs	Delhi	0	10	20	1	0	1	2	4	0	2	4	1	0	0	0	2	2